

HARYANA LEGISLATIVE ASSEMBLY

December Session 2023

Starred Question

18 December 2023

Total Question - 20

Construction Work of the Road

*21 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

- a) the time by which the construction work of the road from Mauli to Bhurewala was to be completed in the Kalka Assembly Constituency; and
- b) the reasons for the delay in completion of the abovesaid road togetherwith the reasons of breaking of road even at the time of its construction?

To Regularize the Guest Teachers

*22 Sh. SURENDER PANWAR (Sonipat):

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to regularize the services of Guest Teachers working in Government Schools in the State; and
- b) if so, the time by which the services of the abovesaid Guest Teachers are

likely to be regularized?

To Prevent the Flood

*23 Sh. HARVINDER KALYAN (Gharaunda):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the Yamuna belt area of Karnal Distt was severely affected due to floods in Yamuna river during the year 2023 and flood water breached into the fields and villages of said area; and
- b) if so, the action taken or likely to be taken by the Government to prevent such type of flood situation in future?

Facilities in Mukand Lal Civil Hospital

*24 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Health Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to set-up a Cath Lab, ICU, Radio Therapy and the other necessary services like MRI etc. in the newly constructed 200 bedded building of Mukund Lal Civil Hospital in Yamunanagar; and
- b) if so, the time by which the said facilities are likely to be provided therein?

To Construct a Building of Mini Secretariat

*25 Sh. AMARJEET DHANDA (Julana):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the Julana has been upgraded as sub-division but no administrative officer has been appointed therein; and
- b) whether there is any proposal under consideration of the Government to construct a building of Mini Secretariat in Julana; if so, the time by which the abovesaid proposal is likely to be approved togetherwith the details thereof?

Details of "One School Student/Teacher Application"

*26 Sh. RAKESH DAULTABAD (Badshahpur):

Will the School Education Minister be pleased to state:-

- a) whether the videos of lab practical of physics, chemistry and biology are available on "One School Student/Teacher App";
- b) whether any comparative study has been conducted by the Government between the One School App vis-à-vis Education Apps like Byju's, Vedantu, Toppr, Meritnation, Unfold U; and
- c) the number of chapters of which contents are available on the Government application for Class IX-XII of all subjects?

Balance Amount on Account of Crop Insurance

*27 Dr. ABHE SINGH YADAV (Nangal Chaudhry):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the total balance amount to be paid to the farmers on account of crop

insurance in Mahendergarh district for mustard crop in Rabi 2022; and

b) the date by which the total balance amount is likely to be paid to the farmers in district Mahendergarh?

To Check the Leakage from NTPC Power Plant

*28 Sh. LAXMAN SINGH YADAV (Kosli):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to stop/check the water leakage of NTPC Power Plant, Jhadli due to which crops of the farmers of Kosli Assembly Constituency have been damaged; and
- b) if so, the details thereof?

Detail of Land Acquired for Maruti Company

*29 Sh. JAIVEER SINGH (Kharkhoda):

Will the Chief Minister be pleased to state the extent of the land being provided by the Government to the Maruti Company in Kharkhoda togetherwith the extent of land acquired by the Government and the time of acquisition?

The Number of Registered Cases of Sexual Harassment

*30 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:-

- a) the year wise number of the cases of sexual harassment occurred with the women players and the trainers, came into light/registered by the Government from the year 2019 till to date; and
- b) the name of the officers against whom the legal action has been taken by the Government on said cases togetherwith the details of action taken in this regard?

To Set-up Maternity Hospital

*31 Sh. LILA RAM (Kaithal):

Will the Health Minister be pleased to state the time by which the maternity hospital of 100 beds is likely to be set-up in the old hospital of Kaithal city?

Amount Spent on Development of Villages

*32 Sh. NAYAN PAL RAWAT (Prithla):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that 7 villages i.e. Nawada, Mujeri, Machhgar, Sotai, Shahupura, Malerna and Chandawali of Prithla Assembly Constituency have been included in Faridabad Municipal Corporation and 4 villages i.e. Ferozpur, Agwanpur, Alhapur and Naya Goan-Fazalpur have been included in Palwal Municipal Council;
- b) if so, the details of their Panchayat Funds and the quantum of the land when these villages were included in Municipal Bodies; and
- c) the extent of amount spent on the development of such villages from the abovesaid funds togetherwith the details thereof?

Facilities in Hospital of Dabwali

*33 Sh. AMIT SIHAG (Dabwali):

Will the Health Minister be pleased to state:

- a) the time by which a Psychiatrist is likely to be appointed and the drug deaddiction centre is likely to be restarted in the Civil Hospital of Dabwali; and
- b) the time by which the Radiologist and Ultrasound Machine are likely to be provided in the Civil Hospital of Dabwali?

The Details of School Admissions

*34 Sh. JAGBIR SINGH MALIK (Gohana):

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that admissions of students in Government Schools have been decreased from the previous year in State; if so, the reasons therefor togetherwith the class-wise details of admissions from 1st to 12th for the year 2020-2021, 2021-2022 and 2022-2023; and
- b) the status of Government Schools of State in comparison of Government Schools of other States?

To Construct the Road Under CRF Scheme

*35 Sh. ISHWAR SINGH (Guhla):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that a project worth Rs 129 crores in respect of the construction of road from of Kaithal to Cheeka under the CRF scheme in Kaithal district has been approved by the Government; if so, whether all the formalities related to the Forest Department have been completed for construction of such road; and
- b) the time by which the such project is likely to be completed?

Number of Employments

*36 Sh. BALRAJ KUNDU (Mehem):

Will the Chief Minister be pleased to state:

- a) the number of employments likely to be provided by the Government in Group-D, Class-III, Class-II and Class-I categories, respectively, in the coming 6 months in State together with the details thereof; and
- b) whether the schedule of all such vacancies i.e. advertisement, test, interview and up to joining is likely to be issued by the Government?

To Construct Medical College

*37 Sh. PRAVEEN DAGAR (Hathin):

Will the Health Minister be pleased to state:

- a) whether it is a fact that an announcement to construct a Medical College in Palwal was made by the Hon'ble Chief Minister in the budget session, 2022;
- b) whether any location has been fixed by the Government for the construction of such Medical Institute; if so, the details thereof; and
- c) the time by which the budget for the construction of such medical college is likely to be released togetherwith the time by which its construction work is likely to be started?

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To Metal the Un-metalled Road

*38 Sh. SHAMSHER SINGH GOGI (Assandh):

Will the Development and Panchayats Minister be pleased to state:-

metal the following 14 unmetalled roads falling under the Assandh Assembly Constituency: i) Rahra to Deeg; ii) Jai Singhpura to Rangrooti Khera; iii) Kaul Khera to Ganga Teri; iv) Assandh Kaithal road to Mardan Heri; v) Dera Gama to Lalain Panghala Ratak; vi) Dera Ardhana to Bandrala; vii) Chochra to Chor Karsa; viii) Ruksana to Habri via Deeg; ix) Chochra to Kumbar Kila; x) Chochra to Ruksana; xi) Risalva to Malikpur; xii) Uplana-Jalmana road up to the field of Shri Lekha Singh S/o Kesar Singh Uplana Jalmana; xiii) Jundla to Jaini extension up to front of Staundi (Munak to Karnal road) xiv) Ganga Teri to Kaul Khera; b) if so, the time by which the abovesaid roads are likely to be metalled; and

a) whether there is any proposal under consideration of the Government to

c) if not, the reasons for which the work is not being started so far?

The Number of DPR and Government Sites for Fixation of Hoardings

*39 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state:-

- a) the district wise number of DPR sites and Government sites for fixation of hoardings, flexes and posters etc. in State;
- b) the number of DPR sites alongwith details of location in Rohtak District;
- c) whether it is a fact that on DPR sites, unauthorized flexes, hoardings/posters are being fixed by private persons; if so, the action taken by the Government in the matter; and
- d) the steps taken by the Government to stop/check the fixation of unauthorized hoardings, flexes and posters on DPR and Government sites?

To establish Kurukshetra Information Technology Park

*40 Sh. SUBHASH SUDHA (Thanesar):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to establish Kurukshetra Information Technology Park for employment of youth; and
- b) if so, the time by which such park is likely to be established in Kurukshetra togetherwith its location thereof?

Chandigarh. R.K. Nandal,

Dated: The 18th December, 2023. Secretary.